

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

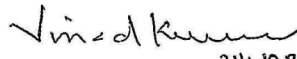
ORDER / BAIL DUTY ROSTER

This is with reference to this office order/bail duty roster bearing No. 10111/30841-30871/Bail Power/Gaz./PDJ West/2023 dated 01.09.2023, taking note of that Sh. Vijay Shankar, ASJ-04, Ms. Neha Paliwal Sharma, ASJ-05 and Sh. Sunil Kumar Sharma, ASJ-09, West District and their first and second link are also on training on 21.10.2023.

In view of the above Ms. Riya Guha, ASJ (FTSC)(RC)-02, West District shall perform duties in bail matters already assigned to Sh. Vijay Shankar, ASJ-04 for 21.10.2023, in addition to the work already assigned to her.

Ms. Ankita Lal, ASJ (FTSC)(RC)-01, West District shall perform duties in bail matters already assigned to Ms. Neha Paliwal Sharma, ASJ-05 and Sh. Sunil Kumar Sharma, ASJ-09 for 21.10.2023, in addition to the work already assigned to her.

Rest of the bail duty roster referred above, shall remain the same.

  
(VINOD KUMAR)<sup>21/10/23</sup>

PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI

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No. 1217/38466-38495 /Bail Power/Gaz./PDJ West/2023

Dated, Delhi the 21/10/23

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. The Branch Incharge, all branches of West District, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. For uploading on centralized Website through Layers.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
12. For uploading on Layers.

  
21/10/23

PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, THC, DELHI

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